

Declaration of Assets and Liabilities

Year 2025-26

I **PRAHLAD KUMAR**, son of **LATE SHIYA SHARAN PASWAN**, aged **55** years,

belonging to **Administrative Cadre, Bihar Legislative Assembly Secretariat** and presently

working as **Assistant Section Officer** give herein below the details of the assets (immovable,

movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse name (s) MADHURI DEVI (Wife)	Dependant-1 SHUBHAM	Dependant-2 SATYAM
(i)	Cash	18,000/-	15,000/-	5000/-	4000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	RS 15,000/- IN SAVING SBI-BVM	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS; Postal Savings, LIC Policies, etc	L.I.C.-Rs. 18,000/- premium yearly	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 35gm	Gold-65 gm Silver-300 gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets:

Prahlad Kumar

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse name (s) MADHURI DEVI (Wife)	Dependant-1 SHUBHAM	Dependant-2 SATYAM
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 acres	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	House in village	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount(Rs.) outstanding as on 13.02.2026
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	Personal Loan from HDFC	Rs 4,00,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No- BXUPK5709E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

G.P.F No :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Prahlad Kumar*

Name of Employee: **PRAHLAD KUMAR**

Designation: **Assistant Section Officer**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna.**

Date: **13.02.2026**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Prahlad Kumar